

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 213, 214, 226 & 227 of 2013

Dated : 9th April, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

M/s Jindal Steel and Power Ltd. ... Appellant(s)

Versus

**Chhattisgarh State Electricity Regulatory
Commission ... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Ranjitha Ramachandran

Counsel for the Respondent(s) : Mr. C.K. Rai for R-1

ORDER

We have heard the learned counsel for the State Commission.

Post the matter for further hearing on **30th April, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**